

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-28/96/3183/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Smti Susmita Phukan Khound,
District and Sessions Judge,
Lakhimpur, North Lakhimpur.

Dated Guwahati the 2nd August
July, 2021

Sub: **Station leave permission.**

Ref:- Your letter No. DJL/4539/2021 Date 29.07.2021.

Madam,

With reference to the above, I am directed to inform you that you have been granted station leave permission from the evening of 31.07.2021 till the morning of 02.08.2021. Further, the Addl. Sessions Judge cum Special Judge (POCSO) and in her absence, the Civil Judge, Lakhimpur, North Lakhimpur, will remain in charge of your Court and office.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-28/96/3184/A, dated 2.8.2021

Copy to:

1. The Project Manager, Gauhati High Court.

02/8/21

JT.REGISTRAR (VIGILANCE)

Rd/-